WRITTEN ANSWERS TO STARRED QUESTIONS

GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA STARRED QUESTION NO. 137 TO BE ANSWERED ON 08.03.2021

Environmental Impact Assessment

137. SHRI BIKASH RANJAN

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the need to dilute the Environmental Impact Assessment (EIA) by Government when there is already a high rate of depletion of natural resources and environmental degradation has tremendous impact on human health and the details of the beneficiaries of this relaxation;
- (b) the reasons for reducing the notice period and rushing the EIA process;
- (c) the reasons for ex-post facto project clearance being contemplated; and
- (d) the details of the projects which were started after the ex-post facto project clearance?

ANSWER MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 137 RAISED BY SHRI BIKASH RANJAN REGARDING ENVIRONMENTAL IMPACT ASSESSMENT DUE FOR REPLY ON 08.03.2021.

(a) to (d) The draft notification has not been finalized. The question does not arise.
